

# High Court of Jammu and Kashmir at Jammu

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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## NOTIFICATION

No: 895 Dated: 10/12/2019

It is hereby notified that Mr. Anil Safaya S/O Sh. Raj Nath Safaya R/O Khajuria Mohalla, Post Office Paloura, Distt. Jammu, on having been appointed as Legal Assistant in the Department of Law, Justice & Parliamentary Affairs (Establishment Section) Civil Secretariat Srinagar/Jammu has surrendered his Certificate of Enrollment, as an Advocate, vide his application dated 30.09.2019. Therefore, his Certificate of Enrolment bearing No.JK-664/10 dated 05.06.210 is kept in abeyance.

By Order.

  
(Mohammad Yasin Beigh)  
Additional Registrar

No: 28764-81/LP Dated: 10/12/2019

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu/Srinagar.
2. Principal District & Sessions Judge, Jammu.
3. Secretary, Bar Council of India, New Delhi
4. President J&K High Court Bar Association, Jammu.
5. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
6. Incharge NIC High Court of Jammu & Kashmir, Jammu for uploading on official website of the High Court.
7. Mr. Anil Safaya S/O Sh. Raj Nath Safaya R/O Khajuria Mohalla, Post Office Paloura, Distt. Jammu for information.

  
Additional Registrar